

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No.145 of 2020**

**IN THE MATTER OF:**

**Vision Millennium Exports Pvt. Ltd.**

**.....Appellant**

**Vs.**

**Edelweiss Rural & Corporate Services Ltd.**

**.....Respondent**

**Present :**

**For Appellant:                Mr. Ankit Parashar, Advocate**

**For Respondents:            Attendance not marked**

**O R D E R**

**24.02.2020 -** It is represented on behalf of the Respondent that Reply is filed before the office of the Registry on 17.02.2020, a copy of which was served upon the Appellant's Counsel today. Hence, at the request of the Appellant's side for filing of rejoinder, the matter is adjourned to **16<sup>th</sup> March, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)

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